Non-installation of Telephone numbers despite release of O.S. nos.

3137. SHRI RAJ NATH SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have released a large number of Telephone connections to meet statistical targets, whereas actual installation is yet to take place;

(b) whether O.B. Nos. have been issued in Hauz Khas Exchange but no telephones have installed for over six months against OYT categories; and

(c) if so, action proposed to be taken in this regard?

THE MINISTER OF COMMUNICA-TIONS (SHRI BENI PRASAD VERMA): (a) Sir, telephone connections are released in various telephone exchanges based upon the capacity available. Some times work orders (OBs) are issued in advance to enable the completion of the work external line construction and internal fittings at subscribers premises in advance so that connections can be provided expeditiously after the exchange capacity becomes available. These connections are counted against targets only after they have been actually provided.

(b) In Hauz Khas Exchange, all the OBs issued against registration in OYT category have been executed except for nine cases. These cases are pending as it is technically not feasible to provide telephone connections at the locations where they are required due to non-availability of spare cable pairs.

(c) The above pending cases will be cleared by December, 1996.

Diversion of surplus ganges water to Rajasthan

3138. SHRI RAMDAS AGARWAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Rajasthan has been claiming its share in surplus water of Ganga which could be diverted to the arid areas of Rajasthan; (b) if so, whether any study has been undertaken so far in this regard by the Central Water Commission to evolve agreement in limits parameters etc. as agreed to at the official

level meeting held on 23.12.93; and

(c) if so, by what time the said study would be made available for consideration of the Ganga Flood Control Board as well as for circulation to the basin States?

THE MINISTER OF WATER RE-SOURCES (SHRI JANESHWAR MISHRA): (a) Rajasthan has been asking for diversion of 1133 Cubic Metres per second (Cumec) of flood water ex-Hardwar and 566 cumec of flood water ex-Bijnore from Ganga for use in the arid areas of that State.

(b) No Sir. The review study could not be conducted by Central Water Commission (CWC) as agreed to at the official level meeting held on 23.12.1992 since Govt, of Uttar Pradesh did not supply the relevant data to CWC.

(c) CWC has been persuing the matter with Govt, of Uttar Pradesh for expediting supply of the releant data. The study by CWC will be taken up as soon as comprehensive data by Uttar Pradesh becomes available and thereafter submitted to Ganga Flood Control Board.

मध्य प्रदेश के मृतपूर्व सैनिकों को सुविधाएं

3139. श्री दिलीप सिंह जूदेव: क्या रक्षा मंत्री यह बताने को कुपा करेंगे कि:

(क) 31 जुलाई, 1996 की स्थिति के अनुसार मध्य प्रदेश में रह रहे भूतपूर्व सैनिकों की जिला-वार कुल संख्या कितनी-कितनी है:

(ख) रायगढ़ जिले में इन भूतपूर्व सैनिकों के कल्याण तथा पुनर्वास के लिए चलाए जा रहे विभिन्न कार्यकर्मों का ब्यौरा क्या है और इन कार्यकर्मों से लाभान्वित होने वाले भूतपूर्व सैनिकों के नाम क्या है तथा उन योजनाओं का ब्यौरा क्या है जिनके अंतर्गत वे लाभान्वित हुए हैं; और

(ग) रायगढ़ जिले के भूतपूर्व सैनिकों को उचित दर पर वस्तुओं की आपूर्ति करने के लिए कैंटीन की सुविधा प्रदान करने के लिए की जा रही कार्रवाई का ब्यौरा क्या है?